GOVERNMENT OF INDIA MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT LOK SABHA

UNSTARRED QUESTION NO. 2831 TO BE ANSWERED ON 13.03.2018

DEMOGRAPHIC STATUS OF SCHEDULED CASTES

2831. SHRI RAMSINH RATHWA:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) the demographic status of Scheduled Castes as per the latest Census, State and percentagewise;
- (b) the percentage of budget allocation for the SCs as compared to the demographic percentage, State-wise;
- (c) the findings of evaluation study entitled Evaluation of Special Central Assistance (SCA) to Scheduled Caste Sub-Plan (SCSP) conducted by the erstwhile Planning Commission; and
- (d) the number of SCs under the category of BPL/Antyodaya along with the percentage thereof and their average daily earnings?

ANSWER

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT (SHRI RAMDAS ATHAWALE)

- (a): As per the Census 2011 by Registrar General of India, Scheduled Castes constitute 16.6% of the total population in the Country.
- (b): Under the Allocation for Welfare of Scheduled Castes (AWSC), Ministries/ Departments and Scheme-wise Budget is allocated by the Ministry of Finance in Statement 10A of the budget document. During the year 2018-19, an amount of Rs.56618.50 crore has been allocated under the Component which is 19.75% of the total allocation for Centrally Sponsored Schemes and Centrally Sector Schemes of the identified Ministries/Departments.
- (c): The major findings of the evaluation study are annexed.
- (d): The Centrally sponsored scheme Deendayal Antyodaya Yojana is implemented by the Ministry of Housing and Urban Affairs. As per response received from Ministry of Housing and Urban Affairs, the information is not maintained.

Annexure

Annexure referred in reply to part (c) of Lok Sabha Unstarred Question No.2831 for answer on 13-03-2018 regarding "Demographic Status of Scheduled Castes".

The major findings of the evaluation study under the scheme of SCA to SCSP are as follows:-

- (a) The Scheduled Castes (SC) was given different types of income generating schemes under SCA. Most of the income generating schemes under SCA can be classified into six broad categories i.e. agriculture, animal husbandry, horticulture, pisciculture, industry-service and business (ISB) and others.
- (b) The income generating schemes sanctioned under SCA are linked with subsidy and the bank loan. The SCA was used primarily to give subsidy and the percentage of subsidy varied from State to State and scheme to scheme.
- (c) In the study, field team tried to ascertain the extent to which the SC's had been successful in registering an increase in the level of their income from the income generating schemes given to them from the Special Central Assistance (SCA). The study recorded the annual rise in income generation in five ranges;
 - (i) Up to Rs 10,000/-
 - (ii) Between Rs 10,001/- to Rs 20,000/-
 - (iii) Between Rs 20,001/- to Rs 30,000/-
 - (iv) Above Rs 30,001/-
 - (v) No rise in income.
 - (d)The SCSP/TSP of a Gram Panchayat should lay emphasis on convergence of the schemes identified for the Scheduled Castes/Scheduled Tribes with the other similar schemes of the sectoral departments. The schemes which cannot be met from the available resources of the sectoral departments can be met from the Special Central Assistance which should be treated as the gap filling fund.
